

1975-76 and 1976-77 and (b) for not laying the Hindi versions of the Reports. [Placed in Library. See No. LT-2276/78].

MR. SPEAKER: Shri Ramchandran.

SHRI JYOTIRMOY BOSU: In Item 4 also you will see...

MR. SPEAKER: We are on item 5 and your objection is on that.

SHRI JYOTIRMOY BOSU: I was watching you. What sort of treatment, we innocent people get here? My note on item (4) is there. You look at it.

MR. SPEAKER: It is on items Nos. 3 and 5.

SHRI JYOTIRMOY BOSU: There seems to be some typing error.

MR. SPEAKER: Mr. Ramchandran.

ANNUAL REPORT ETC. AND REVIEW OF DAMODAR VALLEY CORPORATION FOR 1976-77 AND A STATEMENT

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation along with the Audit Report on the accounts thereof for the year 1976-77, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.

(2) A copy of the Review (Hindi and English versions) on the working of the Damodar Valley Corporation for the year 1976-77.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) and (2) above. [Placed in Library. See No. LT-2277/78].

SHRI JYOTIRMOY BOSU: Why this delay? 1976-77 report is placed before the House after more than one

year and two months from the date of the closing of the year?

ANNUAL AND HALF YEARLY REPORTS OF COIR BOARD AND COIR INDUSTRY ACT AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi** version) under sub-section (1) of section 19 of the Coir Industry Act, 1953:—

(i) Annual Report for the year 1976-77 on the activities of the Coir Board and the working of the Coir Industry Act, 1953.

(ii) Half-yearly Report for the period from 1st April, 1977 to 30th September, 1977 on the activities of the Coir Board and the working of the Coir Industry Act, 1953.

(2) A statement (Hindi and English versions) explaining reasons for not laying the Hindi versions of the above reports along with their English versions. [Placed in Library. See No. LT-2278/78].

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:—

(1) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1978 published in Notification No. G.S.R. 507 in Gazette of India dated the 22nd April, 1978.

**English versions of the Reports were laid on the Table on the 30th March, 1978.